NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R PRTHURAJPANDIAN

FOR R. VENKATAUARADAN

Respondents Filt

Lee shi

2. S. Manorhuman

For Thyricambau

Coursel for politioners

<u>ORDER</u>

Shri S Manoj Kumar, representing senior counsel for petitioner present. Shri R Prithviraj, representing counsel for R1, R2 & R6 present. Counsel for R3 called but absent. No representation. Final opportunity is granted to R3 for filing counter. Put up on 22/2/2017 at 10.30 A.M.

(CH. MOHD. SHARIEF TARHO) MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)